NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

39. C.P.(IB)-934(MB)/2022

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2022

NAME OF THE PARTIES: - Bell Finvest(India) Limited.
V/s.
Naveen Luthra

APPEARANCES: -
FOR THE PETITIONER : Adv. Aniruth Purusothaman a/w Vinod C. Singh
FOR THE RESPONDENT : Absent.

Section: 95(1) of the Insolvency and Bankruptcy Code, 2016.

ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time, this matter could not be taken up. List this matter for hearing on **19.12.2022**.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

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